

Government of India  
Ministry of Law & Justice  
Department of Legal Affairs

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TENDER NOTICE NO. D.26017/2/2010-Admn. II (LA)

dated 24<sup>th</sup> March, 2010

**CORRIGENDUM TO TENDER NOTICE REGARDING FURNISHING OF CONFERENCE ROOM**

Reference is invited to para 2 of this Department's Tender Notice of even number dated 17.03.2010 inviting quotations for the items mentioned therein up to 24.3.2010. The closing date of submission of the Tender may be read as '26.3.2010' instead of '24.3.2010' as it has already been mentioned in para 4 of the Tender Notice that the quotations received will be opened on the same day, i.e., 26.03.2010 at 4.00 p.m.



(C.O. Rajan)

Deputy Secretary to the Government of India

Tele : 23388763

To

Senior Systems Analyst, NIC, Department of Legal Affairs, Ministry of Law & Justice, Shastri Bhawan, with the request to place the aforesaid notice on the website of the Ministry .